

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **HIGH COURT FOR THE STATE OF TELANGANA** – Nomination of one Judicial Officer to attend as a participant in Cybercrime Workshop 1 (Pilot) in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague at the National Judicial Academy, Bhopal rescheduled on 07.10.2023 and 08.10.2023 instead of earlier dates mentioned from 06.10.2023 to 08.10.2023 - **ORDERS - ISSUED.**

READ:

1. NJA/Dir./SE-06/2023/1704, e-mail from the Director, National Judicial Academy, Bhopal, dated 20.07.2023.
2. High Court's letter Roc.No.1204/SO/2023, dated 27.07.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.
3. High Court's Proceedings Order Roc.No.3173/2023-B.Spl., dated 08.08.2023.
4. High Court's letter Roc.No.1204/SO/2023, dated 19.08.2023 from the Registrar (Vigilance) FAC General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.3173/2023 – B. SPL., DATED: 23.08.2023.

The High Court is pleased to pass the following order:

Sri G.Ramalingam, III Addl. Senior Civil Judge – cum – III Addl. Assistant Sessions Judge, Ranga Reddy District at L.B.Nagar who is nominated to attend as a participant in Cybercrime Workshop 1 (Pilot) [SE-06] in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague at the National Judicial Academy, Bhopal which was scheduled from 06.10.2023 to 08.10.2023 **is rescheduled to 07.10.2023 and 08.10.2023** (two days programme) in view of change in programme as per the reference 4th cited.

Therefore the officer is hereby directed to attend the said programme on 07.10.2023 and 08.10.2023.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
 2. **The nominated officer is entitled only for actual journey period.**


REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.

3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462044.
4. The Prl. District & Sessions Judge, Ranga Reddy District at L.B.Nagar.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Additional Director, Telangana State Judicial Academy, Secunderabad.
7. The III Addl. Senior Civil Judge – cum – III Addl. Assistant Sessions Judge, Ranga Reddy District at L.B.Nagar.
8. The IV Addl. Senior Civil Judge – cum – IV Addl. Assistant Sessions Judge, Ranga Reddy District at L.B.Nagar.
9. The District Treasury Officer, Ranga Reddy District at Exhibition Grounds, Nampally, Hyderabad.

10. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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